GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2823 ANSWERED ON 4TH JANUARY, 2018

FAULTY DESIGN OF FLYOVERS

2823. DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether complaints of faulty design of some flyovers have been received, which are causing accidents in the country, if so, the details thereof;
- (b) whether the Government has fixed responsibility in such cases, if so, the details thereof and the action taken thereon;
- (c) the details of highways pending for completion and their period of pendency, State-wise;
- (d) the steps taken by the Government keeping in view the delay in completion of National Highways; and
- (e) the steps taken by the Government with regard to removing obstacles and delay in completion of Delhi-Haridwar- Dehradun and Roorkee-Dehradun Highways?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) to (b) No complaints regarding faulty design of flyover have been received in this ministry. However, it is mentioned that Safety Audit of the Flyovers are conducted for taking any remedial measures of the roads accidents time to time.
- (c) to (e) The State-wise details of the pending projects are given at Annexure-I. In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by Ministry/NHAI with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects including Delhi-Haridwar- Dehradun and Roorkee-Dehradun Highways various steps are also taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-scheduling, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2823 ANSWERED ON 04.01.2018 ASKED BY DR. RAMESH POKHRIYAL "NISHANK" REGARDING FAULTY DESIGN OF FLYOVERS.

Details of the Pending projects of the National Highways

S No	State/Scheme	Nos of Pending Projects
1	Andhra Pradesh	7
2	Assam	12
3	Bihar	9
4	Chhattisgarh	3
5	Goa	1
6	Gujarat	5
7	Haryana	3
8	Himachal Pradesh	7
9	Jammu & Kashmir	5
10	Jharkhand	6
11	Karnataka	20
12	Kerala	2
13	Madhya Pradesh	7
14	Maharastra	9
15	Manipur	2
16	Meghalaya	2
17	Odisha	9
18	Punjab	6
19	Rajasthan	12
20	Tamil Nadu	10
21	Telangana	4
22	Uttar Pradesh	11
23	Uttarakhand	9
24	West Bengal	5
25	LWE	41
26	SARDP-NE(PWD)	26
27	NHDP-IV A	26
28	NHIIP/EAP	2
29	NHAI	102
30	NHIDCL	8
	Total	363
